

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4190/7///HDB/2017
NAME OF THE COMPANY	VBC Industries Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	VBC Industries Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B - Sajith	Adv.	9908011277	Sajith

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.V.K.Sajith, learned counsel for the Petitioner is requesting to grant time to comply with the objections. Post the case on 27.11.2017.

Member (Technical)

Member (Judicial)